



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs,
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Srinagar, the 26th July, 2017.

Errata to the notification SRO 254 dated 20th June, 2017.

SRO 306 .- Please read “Jammu and Kashmir” instead of “Srinagar and Kashmir” wherever appearing in notification SRO 254 dated 20th June, 2017 issued under endorsement No. LD (SL) 2010/09 dated 20.06.2017.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law, Justice and Parliamentary Affairs,

Dated: - 26 .07.2017.

NO:-LD (SL) 2010/09

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Director Judicial Academy, J&K High Court, Srinagar.
3. Registrar General, Jammu and Kashmir High Court, Srinagar.
4. Principal Secretary to Government, Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Commissioner/Secretary to Government, General Administration Department.
6. Secretary, Public Service Commission, Srinagar.
7. Director Information, J&K, Srinagar.
8. General Manager, Government Press, Srinagar.
9. Principal Private Secretary to Worthy Chief Secretary, Civil Secretariat, Srinagar.
10. SRO section Law Department (w.7.s.c).
11. File Concerned.


26/07
(Khursheed Ahmad Bhat)

Assistant Legal Remembrancer,

Department of Law, Justice and Parliamentary Affairs.